

## Location of the Project

## Name of the Owner

- | Location of the Project                 | Name of the Owner  |
|---|--|
| 1. Aonla, District Bareilly             | M/s. Indian Farmer Fertilizer Cooperative Limited.                     |
| 2. Babrala, District Badaun             | M/s. Tata Chemicals Limited.   |
| 3. Shahjahanpur, District Shahjahanpur. | M/s. Shriram Fertilizers and Chemicals Limited.                        |
| 4. Jagdishpur, District Sultanpur       | M/s. Pradeshiya Industrial and Investment Corporation of U.P. Limited. |

(c) and (d). The work on the projects is expected to start after the procedural and financial formalities are completed by the owners and approvals are accorded by Government. Present indications are that the work will start on two projects (Jagdishpur and Aonla) in 1984 and the remaining two projects (Shahjahanpur and Babrala) in 1985. In that event, the first two plants would be completed by 1987 and the latter two plants by 1988-89.

#### Increase in Price of Petrol

\*9. SHRI RAJESH KUMAR SINGH :  
SHRI RASHEED MASOOD :

Will the Minister of ENERGY be pleased to state :

(a) whether Government had recently increased the price of petrol by 10 paise per litre ;

(b) whether the increase in the price of petrol has been made when the international price has been on the decline and when India's own production was estimated to increase ; and

(c) if so, the reasons which weighed with Government to increase the price of petrol ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) Yes, Sir, with effect from 1st September, 1983.

(b) and (c). Prices of petrol in the

country are fixed according to Government's policy regarding pricing of different petroleum products. It is based on several considerations. One of the reasons for increase in price of petrol in September was upgradation in octane number of petrol.

#### Stamping out of Video Pirates

\*10. SHRI M. ARUNACHALAM :  
Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Film Federation of India has presented a paper to him regarding the stamping out of the video-pirates ;

(b) if so, the action Government propose to take in this matter ; and

(c) whether he will place the contents of the paper on the Table of the House ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) and (b). The Film Federation of India have suggested amendment of the Cinematograph (Certification) Rules, 1983 to prevent video piracy. The suggestions regarding amendment of the Cinematograph (Certification) Rules 1983 are under examination in consultation with the Central Board of Film Certification.

The All India Film Producers Council

have submitted a paper containing suggestions for amendment of the Copyright Act. Their suggestions regarding the amendment of the Copyright Act, were examined and forwarded to the Ministry of Education along with comments, for consideration. Since the Copyright Act comes under the Ministry of Education and Culture, we have suggested an Inter Ministerial Meeting to work out details of the proposed amendment.

(c) A statement is laid on the Table of the House containing the suggestions received. (Placed in Library. See No. LT 7025/83).

**कोटा (राजस्थान) में दूरदर्शन केंद्र की स्थापना**

\*11. श्री कृष्ण कुमार गोयल : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उन्होंने कोटा (राजस्थान) में एक दूरदर्शन केन्द्र खोलने की घोषणा की है ; और

(ख) क्या उक्त दूरदर्शन केन्द्र के लिए भूमि प्राप्त की जा चुकी है ; और उक्त केन्द्र कब तक कार्य करना आरंभ कर देगा ?

**सूचना और प्रसारण मंत्रालय के राज्य मंत्री तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री एच० के० एल० भगत) :** (क) जी, हाँ। कोटा में अल्पशक्ति वाला एक दूरदर्शन ट्रांसमीटर स्थापित करने का प्रस्ताव है।

(ख) प्रस्तावित केन्द्र के लिए भवन/भूमि का चयन कर लिया गया है और राज्य सरकार से इसे हस्तान्तरित करने के लिए अनुरोध किया गया है। इसके 1984-85 के दौरान चालू हो जाने की उम्मीद है।

**Opening of Second T.V. Channel**

\*12. SHRI K. LAKKAPPA :  
SHRI NAWAL KISHORE  
SHARMA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government are considering the question of opening a second channel at important T.V. Centres of India and provide alternate programmes to the viewers ; and

(b) if so, whether any plans have been drawn up in the matter and when they will be implemented ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) and (b). A Working Group to prepare Software Plan for Doordarshan under the Chairmanship of Dr. P.C. Joshi has been constituted by the Ministry. The Working Group, inter-alia, is also considering the need for starting a multichannel service taking into consideration the composition of rural and urban viewers, programme production facilities (both existing as well as planned) and recommend a programme pattern for the same. The report of the Working Group is awaited.

**Expansion of Indian Telephone Industry, Palghat, Kerala**

\*13. SHRI V.S. VIJAYARAGHAVAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there was any proposal to expand the Indian Telephone Industry at Palghat, Kerala ;

(b) if so, whether the work has since been started ; and

(c) by what time it is likely to be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL) : (a) Yes, Sir. Government has approved a project for augmenting the present manufacturing capacity of 10,000 equivalent lines per annum of small Electronic Exchanges of the Palghat Unit of the Indian Telephone Industries Ltd., to 1.5 lakh equivalent lines per annum through manufacture of Digital Electronic Trunk Automatic Exchanges,